

Appendix LXV, Annexure Nos. 113 and 114 for (c) and (d).] India maintains 98 Missions and Posts abroad. The budgetary provision for these for the year 1968-69 is of the order of Rs. 10.38 crores. While efforts are constantly made to keep expenditure to the minimum despite rising costs, the overall amount spent is modest when one takes into account our interests, the need for reciprocity and the position which our country occupies in the world today. By means of periodic inspection, needs of economy and efficiency are continuously kept under review.

STATEMENT

Expenditure incurred on Missions abroad under the Administrative and budgetary control of the Ministry of External Affairs during the past live years

Year	Expenditure incurred (Rs. in lakhs)
1963-64	587.66
1964-65	620.73
1965-66	672.86
1966-67	953.25
1967-68	1,051.03
1968-69	1,037.87
(Budget Grant)	

FOURTH PLAN FOR U.P.

*726. SHRI SITARAM JAIPU-RIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the State Plan Advisory Council of Uttar Pradesh at its recent meeting criticised the Central leaders for inadequate allocations of funds for various plans of the State;

(b) what are the allocations under each head made to the State for the current annual plan and the Fourth Five Year Plan; and

(c) whether Government propose to enhance the allocations in view of the criticism?

THE PRIME MINISTER AND MINISTER OF PLANNING (SHRI-MATI INDIRA GANDHI): (a) Some of the Members of the Plan Advisory Council felt that U.P. had not received adequate assistance in the past.

(b) Attention is invited to pages 94-95 of the 'Annual Plan 1968-69' placed on the Table of the House in July, 1968.

The Fourth Plan proposals of the State Government have not yet been received.

(c) The proposal of the State Government to increase the outlay for the current year's Plan on the basis of the State's own resources will be considered some time in October, 1968.

As regards the Fourth Plan, the question does not arise at this stage.

श्री प्रेम किशन आई०सी०एस० के विश्व
आरोप

* 731. श्री राजनारायण :

श्री बालकृष्ण गुप्त :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि इंडियन सिविल सर्विस के एक अफसर श्री प्रेम किशन की सेवाओं को कोई भी मंत्रालय उनके कुछ पुराने कारनामों की वजह से स्वीकार करने को तैयार नहीं है और इसीलिए भारत सरकार को उन्हें संयुक्त राष्ट्र संघ में सेवा करने के लिये भेजना पड़ा ;

(ख) क्या यह भी सच है कि श्री प्रेम किशन जब भारत की दौरेय सेवा में यूरोप में थे उस समय वे वहाँ से अनधिकृत ढंग से चांदी का एक डिनर सेट अपने साथ ले आये थे और तत्कालीन प्रधान मंत्री श्री जवाहरलाल नेहरू की जानकारी में उस घटना के आने के बाद उक्त डिनर सेट लौटाया गया ;

(ग) क्या यह भी सच है कि श्री प्रेम किशन ने आवास मंत्रालय में सचिव के रूप में अपनी स्थिति का लाभ उठाकर म्युनिसिपल कानूनों के खिलाफ ज्यादा जमीन पर डिप्लोमेटिक इन्क्लेव में दो मकानों का निर्माण करवाया है और उनको प्रति माह लगभग 5000 रुपये किराया मिल रहा है ; और

(घ) यदि हाँ, तो इन मामलों में सरकार ने क्या कार्यवाही की है ?

t [CHARGES AGAINST SHRI PREM KISHAN, I.C.S.

*731. SHRI RAJNARAIN:

SHRI BALKRISHNA GUPTA :

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that no Ministry is prepared to accept the services of Shri Prem Kishan, an Officer of the, Indian Civil Service, because of his past actions and that is why the Government of India had to send him to serve in the U.N.O.;

(b) whether it is also a fact that when the said Officer was in the service of the Indian Embassy in Europe, he brought with him a silver dinner set unauthorisedly and the same was returned after the incident came to the notice of the then Prime Minister, Shri Jawaharlal Nehru;

(c) whether it is also a fact that Shri Prem Kishan taking advantage of his position as Secretary in the Ministry of Housing, got two houses constructed with extra coverage in Diplomatic Enclave against the Municipal Laws and is receiving Rs. 5,000 per month as rent; and

(d) if so, what action Government have taken in these matters?

वर्देशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) जी नहीं ।

(ख) बताया जाता है कि एक मिशन से दूसरे मिशन को स्थानान्तरित होते समय ये अधिकारी महोदय अपने साथ 350 रुपये के मूल्य का चांदी का एक फ्रूट सेट ले गये थे, जो सरकारी खाते से खरीदा गया था, और एक दूसरा सेट छोड़ गये थे जो उन्होंने अपने पास से खरीदा था । कुछ ही हफ्तों में इस गलती का पता चल गया और यह फ्रूट सेट संबद्ध मिशन को वापस लौटा दिया गया । छानबीन के बाद यह निष्कर्ष निकला कि अधिकारी महोदय से वास्तव में गलती हो गयी होगी ।

(ग) सरकार की सूचना के अनुसार इस मकान के निर्माण की स्वीकृति नई दिल्ली म्यूनिसिपल कमिटी ने दिसम्बर, 1963 में दी थी । बताया जाता है कि इससे 5,000 रुपये महीना किराया आता है ।

(घ) प्रश्न नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) At the time of the transfer of the officer from one Mission to another he was reported to have taken away with him a silver fruit set valued at about Rs. 350 purchased on Government account and left behind another set purchased on personal account. The mistake was discovered within a few weeks and the fruit set was returned to the Mission concerned. After an enquiry, it was concluded that this may have been a *bona fide* mistake on the part of the officer.

(c) According to Government's information, the construction of the houses was sanctioned by the N.D.M.C. in December, 1963. The rental received is reported to be Rs. 5,000 per month.

(d) Does not arise.]

U.S.A.'s PLAN TO ESTABLISH MILITARY BASES IN INDIAN OCEAN

*732. SHRI M. R. VENKATARAMAN :

SHRI K. P. SUBRAMANIAMENON:

SHRI RAM SAHAI :

SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the news item published in newspapers of 5th July, 1968 to the effect that the United States of America is planning to establish military bases in the Indian Ocean;

(b) if so, whether Government have made any representation against the matter; and

(c) what steps have taken by the Government of India to prevent U.S.A. to establish bases in the Indian Ocean?

t[] English translation.